

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 5546
TO BE ANSWERED ON 02.04.2018

PUBLIC PROCUREMENT POLICY

5546. SHRI GEORGE BAKER:
SHRI ANIL SHIROLE:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI AJAY MISRA TENI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details and the salient features of the public procurement policy, target set, the number of items reserved for procurement and the achievements made under the policy across the country so far;
- (b) whether the Government is satisfied with the achievements, if not, the reasons therefor and the corrective steps taken by the Government in this regard;
- (c) whether the Ministry of Defence also makes minimum 20% procurements from the MSMEs, if so, the details thereof and if not, the reasons therefor along with the corrective steps taken by the Government in this regard; and
- (d) whether the Government has received any proposal from certain States to organise a National level Vendor Development Programme under this policy across the country and if so, the details thereof and the action taken by the Government in this regard, State/UT-wise including West Bengal and Maharashtra?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a): As per the Public Procurement Policy every Central Ministry/Department/ CPSE will procure a minimum of 20 per cent of the total annual purchases of the goods or services from Micro & Small Enterprises (MSEs). The policy includes other benefits such as exemption from Earnest Money Deposit (EMD), free of cost tender set, price preference and reservation of 358 items for procurement exclusively from MSEs.

As per the annual procurement data uploaded by the 133 CPSEs in “MSME-SAMBANDH” portal of Ministry of MSME, total procurement from MSEs till 26th March, 2018 is Rs. 19815.25 Cr. (22.13%).

(b): The steps taken for ensuring effective implementation of the Public Procurement Policy, includes constitution of a grievance cell for redressing grievances of MSEs relating to government procurement, a committee to review the progress of procurement made by CPSEs from MSEs and the launch of MSME SAMBANDH portal for ascertaining of the procurement.

(c): As per the information available on MSME SAMBANDH portal CPSEs under the Ministry of Defence have procured goods and services worth Rs. 2015.1825 Crores (25.58%) from MSEs during the financial year 2017-18 (till 26th March, 2018).

(d): The details of Vendor Development Programme organized by the Ministry of MSME in the various States including West Bengal and Maharashtra are given at **Annexure**.

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 5546 for answer on 02.04.2018.

State wise information on Physical Performance of Vendor Development Programme (VDP):

Sl. No	State	No. of State Level Vendor Development Programme (SVDPs)	No. of National Level Vendor Development Programme (NVDPs)	No. of Participants
1.	Andhra Pradesh	5	2	438
2.	Assam (including Arunachal Pradesh and Meghalaya)	10	1	485
3.	Bihar	9	1	527
4.	Chhattisgarh	5	1	474
5.	Delhi	10	3	698
6.	Goa	3	—	178
7.	Gujarat (including Dadar & Nagar Haveli and Daman & Diu)	12	2	850
8.	Haryana	7	1	600
9.	Himachal Pradesh	4	1	299
10.	Jammu & Kashmir	2	—	67
11.	Jharkhand	7	1	374
12.	Karnataka	26	3	1111
13.	Kerala (including Lakshadweep)	7	1	320
14.	Madhya Pradesh	8	—	482
15.	Maharashtra	11	6	656
16.	Manipur(including Nagaland)	1	—	50
17.	Odisha	10	1	511
18.	Punjab (including Chandigarh)	6	1	357
19.	Rajasthan	10	1	785
20.	Sikkim	0	—	0
21.	Tamil Nadu (including Puducherry)	21	5	1549
22.	Telangana	5	3	706
23.	Tripura (including Mizoram)	0	—	0
24.	Uttar Pradesh	22	4	1694
25.	Uttarakhand	6	1	550
26.	West Bengal (including Andaman & Nicobar)	9	3	1679
Total		216	42	15440